

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF [HOUSING DEVELOPMENT AND INFRASTRUCTURE LIMITED]

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Housing Development and Infrastructure Limited
2.	Date of incorporation of corporate debtor	25/07/1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L70100MH1996PLC101379
5.	Address of the registered office and principal office (if any) of corporate debtor	9-01, HDIL Towers, Anant Kanekar Marg, Bandra (East), Mumbai-400051
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 20 th August, 2019 Date of Receipt of Order: 26 th August, 2019
7.	Estimated date of closure of insolvency resolution process	15 th February, 2020
8.	Name, Address, Email Address and the Registration Number of the Interim Resolution Professional	Registered Address with IBBI: <u>(NOT FOR COMMUNICATION)</u> Mr. Abhay Narayan Manudhane Model Town, Four Bungalows, Andheri West, Mumbai – 400053 Email: anmanudhane@rediffmail.com Registration Number: IBBI/IPA-001/IP-P00054/2016-2017/10128
9.	Address and e-mail to be used for correspondence with the interim resolution professional	<u>FOR COMMUNICATION:</u> Mr. Abhay Narayan Manudhane, Address: 1204 Maker Chamber V, Jamnalal Bajaj Road, Nariman Point, Mumbai - 400021 Email: ip.housingdevelopment@gmail.com
10.	Last date for submission of claims	08 th September, 2019
11.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Home Buyers
12.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class.	i. CA Manoj Agarwal (Reg No. IBBI/IPA-001/IP-P00714/2017-2018/1122) ii. CA Girish Juneja (Reg No. IBBI/IPA-001/IP-P00999/2017-2018/11646) ii. CS Manish Baldeva (Reg No. IBBI/IPA-002/IP-N00043/2016-2017/10082)
13.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	The Relevant Forms for the submission of the claims can be downloaded from https://www.ibbi.gov.in/ and also from website of HDIL http://www.hdil.in/ The detail profile of authorized representative are available at http://www.hdil.in/ .

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Housing Development and Infrastructure Limited on **20th August, 2019**.

The creditors of M/s. Housing Development and Infrastructure Limited, are hereby called upon to submit their claims with proof on or before 08th September, 2019 to the interim resolution professional at the address mentioned against entry No. 9.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 11, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.12 to act as authorized representative of the class Home Buyers in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 29th August, 2019

Place: Mumbai



Abhay Narayan Manudhane
Interim Resolution Professional
Housing Development and Infrastructure Ltd.